

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

Subject: Select lists of the Candidates for the post of Steno Typists in Subordinate Courts of Kashmir division in pursuance to Advertisement Notification No. 323 dated 26.05.2017 and operation of waiting list thereof.


ORDER

No. 219

Dated: 31-05-2018

Consequent upon the appointment of nine Steno Typists in Subordinate Courts of Kashmir division pursuant to High Court order No. 208 dated 29.05.2018 after operating the waiting list, following adjustment/postings of these newly appointed Steno Typists in Subordinate Courts of the Kashmir Division are hereby made in the interest of justice:

- 1) Shri Waseem Shafi Langoo S/o Mohmmmed Shafi Langoo R/o Sultan-ul Arfeen Lane, Bemina, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of City Judge, Srinagar against the available vacancy.
- 2) Shri Tanveer Ahmad Dar S/o Gh. Hassan Dar R/o Rahmoo Dangerpora, Rajpora Pulwama appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Special Mobile Magistrate, Pulwama against the available vacancy.
- 3) Ms Asmat Jan D/o Habib Ullah Bhat R/o Daulatabad Khanyar, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Additional Mobile Magistrate (Traffic), Srinagar against the available vacancy.
- 4) Ms Samreena D/o Khursheed Ahmad Mir R/o Naid Kadal, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Special Mobile Magistrate (Traffic), Srinagar against the available vacancy.
- 5) Shri Obaid Bashir Sofi S/o Bashir Ahmad Sofi R/o Hawal, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Sub Registrar, Srinagar against the available vacancy.
- 6) Shri Mehraj Din Bhat S/o Ghulam Nabi Bhat R/o Saida Pora, Noorbagh, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Special Mobile Magistrate, Baramulla against the available vacancy.
- 7) Shri Naseer Ahmad Bhat S/o Bashir Ahmad Bhat R/o Nowgam Bye Pass, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Sub Judge, Bijbehara against the available vacancy.

 vacancy.

- 8) Shri Gulzar Ahmad Sheikh S/o Ali Mohd. R/o Hanjik, Sheikh Mohalla, Budgam appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Sopore against the available vacancy.
- 9) Shri Ishfaq Ahmad Hafiz S/o Bashir Ahmad Hafiz R/o Meerak Abad Shalimar, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Sub Judge, Uri against the available vacancy.

Note:

- A) i) All the new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall deem to have been cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Inspector General of Police, CID, Jammu & Kashmir.
- iv) The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case any adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall deem to be cancelled ab-initio and shall have no claim on his/her appointment.
- v) The salary of the new appointees shall not to be drawn unless a satisfactory report in respect of (ii) & (iii) above is received by the concerned Presiding Officer.
- B) Any transfer order/attachment order, issued by any Ld. Principal District Judge of a district, which is contrary to this order shall be deemed to have been superceded by this order.

(By Order)

Sd/-
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No.: 199-221 /PSY-461

Dated: 31-05-2018

Copy to the:

1. Registrar General, High Court of Jammu & Kashmir.
2. Registrar Vigilance, High Court of Jammu & Kashmir.
...for information.
- 3-6. Pr. District & Sessions Judge, Srinagar/ Anantnag/Baramulla/ Pulwama.
- 7-8. Sub Judge, Bijbehara/Uri.
- 9-10. Special Mobile Magistrate (Sub Judge), Baramulla/Pulwama.
11. City Judge, Srinagar
12. Special Mobile Magistrate (Traffic), Srinagar.
13. Additional Mobile Magistrate (Traffic), Srinagar,
14. Munsiff Mobile Magistrate (Traffic), Sopore
15. Sub Registrar (Munsiff), Srinagar.
..... for information and necessary action.
16. Sh. _____
..... for information and compliance.
17. Order File.
18. Incharge NIC, High Court wing, Srinagar for uploading in High Court Website.

(G.M. Parfaw)
Joint Registrar

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